

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF CHAITANYA
NEER JAL PRIVATE LIMITED

1.	NAME OF CORPORATE DEBTOR	Chaitanya Neer Jal Private Limited
2.	DATE OF INCORPORATION OF CORPORATE DEBTOR	02/07/2007
3.	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED/ REGISTERED	RoC-Mumbai
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE DEBTOR	U15543MH2007PTC172082
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Registered Office address: C/o. Sanjay More, Plot No. E-27/04 Near Sai Health Club, Gulmohar Colony, N-5, CIDCO, Aurangabad, Maharashtra, India, 431003
6.	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	07/06/2024
7.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	08/06/2024 (The order has been communicated and received by the liquidator on 18/06/2024)
8.	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Mr. Rakesh Nathwani Registration No: IBBI/IPA-001/IP-P-02058/2020-2021/13190
9.	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address: G504, Mystique Moods, Behind Symbiosis College, Vimannagar, Pune, Maharashtra, 411014. E-mail: rakesh@carmn.in
10.	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Correspondence Address: AAA Insolvency Professionals LLP, First Floor, 64, Okhla Phase III, Near Modi Flour Mills, New Delhi-110020 E-mail: ip.chaitanyaneerjal@sankalp-ipe.com
11.	LAST DATE FOR SUBMISSION OF CLAIMS	18/07/2024 (Thirty days from the receipt of the Liquidation Order)

Notice is hereby given that the Hon'ble National Company Law Tribunal, Court-IV, Mumbai has ordered the commencement of liquidation of **Chaitanya Neer Jal Private Limited on 7th June, 2024.**

The stakeholders of **Chaitanya Neer Jal Private Limited** are hereby called upon to submit a proof of their claims including any update on or before **18/07/2024**, to the liquidator at the address mentioned against **Item No. 10**.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

Place: New Delhi

Mr. Rakesh Nathwani

Date: 21.06.2024

Liquidator

Chaitanya Neer Jal Private Limited

Registration No. IBBI/IPA-001/IP-P-02058/2020-2021/13190